

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MEHRA BANDHU CREATIONS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MEHRA BANDHU CREATIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14/10/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, DELHI & HARYANA
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U51311DL2004PTC129936
5.	ADDRESS OF THERE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	53, JANPATH MARKET, JANPATH, NEW DELHI 110001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	4 TH AUGUST, 2021
7.	NAME, REGISTRATION NUMBER, ADDRESS, E-MAIL AND TELEPHONE NUMBER OF THE LIQUIDATOR	MUKESH CHAND JAIN IBBI/IPA-002/IP-N00960/2020-2021/13054 F 703, MUNIRKA APARTMENTS, SECTOR 9, PLOT 11, DWARKA, NEW DELHI 75 mcjain.jmca@gmail.com 9810147919
8.	LAST DATE FOR SUBMISSION OF CLAIMS	3 RD SEPTEMBER, 2021

Notice is hereby given that the Mehra Bandhu Creations Private Limited has commenced voluntary liquidation on **4th August, 2021**.

The stakeholders of Mehra Bandhu Creations Private Limited are hereby called upon to submit a proof of their claims, on or before **3rd September, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



(Mukesh Chand Jain)

Liquidator for Mehra Bandhu Creations Private Limited
IBBI/IPA-002/IP-N00960/2020-2021/13054



Date: **5th August, 2021**

Place **New Delhi**